

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. IA 2025/2023 In C.P. (IB)/1202(MB)2017

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

NAME OF THE PARTIES: - Vineet K Chaudhary

V/s

Na

IN THE MATTER OF

KSS Petron Private Limited

APPEARANCES: -

FOR THE LIQUIDATOR : Adv. Sandeep Bajaj

Section: 60(5), U/s 10 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

I.A. 2025/2023- The present interlocutory application is filed by the Liquidator placing on record the 14th Progress Report for the quarterly ended 31 March 2023.

The said report of the Liquidator is taken on record. In view of the aforesaid observations, **I.A. 2025/2023** is **allowed** and **disposed of**.

C.P. (IB)/1202(MB)2017- List this matter for hearing on **04.07.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Manish Tiwari

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)